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ing from 4 to 10 years with fine and 31 Indian prisoners are in Goa.

SHRI ANIL K. CHANDA: May I say, Sir, this question refers to the Goan prisoners in Goan jails and that we do not have any information about the terms of imprisonment imposed on these people? .

SHRI M. GOVINDA REDDY: May I know, Sir, whether Government-have got any machinery or any source for getting information regarding this matter?

SHRI ANIL K. CHANDA: Father Carrano, Redtor of Dom Bosco Institute, is looking after the interests of the Indian prisoners in Goan jails.

SHRI V. K. DHAGE: How many of these are from India?

SHRI ANIL K. CHANDA: They are all Goans; I am not in a position to say as to how many have gone from India.

SHRIMATI VIOLET ALVA: From the same source, can't Government get information about the type of sentences imposed on these people?

SHRI ANIL K. CHANDA: The Father who is looking after the interests of the Indian prisoners is working under very great disabilities.

DIWAN CH AM AN LALL: May I ask whether any arrangements for the defence of these people were made?

SHRI ANIL K. CHANDA: They are Goan citizens, not Indian citizens in Goa.

SHRIMATI VIOLET ALVA: I want to know about the Indians who have been imprisoned in Goa.

SHRI ANIL K. CHANDA: If a separate question is put, I shall supply the necessary information.

SHRI H. C. MATHUR: May I know what steps, if any, have been taken

by the Government of India for the liberation of Goa since Satyagraha was banned by the Government?

SHRI ANIL K. CHANDA: For the liberation of Goa?

MR. CHAIRMAN: Liberation of Goan prisoners.

## (No reply.)

MR. CHAIRMAN: Nobody answer^ We shall proceed to the next question.

## DAMAGE TO INDIAN PAVILION AT THE PAKISTAN INTERNATIONAL INDUSTRIES FAIR

\*238. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of India lodged any protest with the Government of Pakistan against shabby treatment and damage at the Indian pavilion at the Third Pakistan International Industries Fair in Karachi; and

(b) if so, whether any reply to that protest has been received from the Government of Pakistan?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). Our High Commissioner in Pakistan had several discussions with the Pakistan Government about the demonstrations staged before the Indian Pavilion at the Pakistan International Industries Fair. Some persons were arrested by them in the course of the demonstrations.

SHRI H. C. MATHUR: May I know the cause of the trouble and also the stand that has been taken by the Government of India?

SHRIMATI LAKSHMI MENON: There was a map of India showing Jammu and Kashmir within the Indian territory to which the Pakistan Government objected. They wanted the Jammu and Kashmir territory to be either blotted out or blackened as it did not belong to India.

SHRI H. C. MATHUR: May I knew wnether it was the Pakistan Government which objected to it or the people who created an agitation? I also want to know the stand which the Government of India has taken in this matter.

SHRIMATI LAKSHMI MENON: Would the hon. Member kindly repeat the question?

MR. CHAIRMAN: Was the objection taken by the Pakistan Government or by the Pakistan people? Whatever it may be, what stand did the Indian Government take? This is what he asks.

SHRIMATI LAKSHMI MENON: The initiative.....

SHRI V. K. DHAGE: The hon. Parliament<sup>^</sup>-. Secretary may answer the first part first and then answer the second one.

SHRIMATI LAKSHMI MENON: I will reply to all parts of the question.

Before the demonstration actually took place, High Commission was warned about possible trouble if that particular map was not removed.

SHRI T. S. PATTABIRAMAN: By whom?

SHRIMATI LAKSHMI MENON: By the Pakistan Government spokesman, the External Affairs Ministry or whatever it is, the reason being that according to them Jammu and Kashmir did not really belong to us and that, therefore, it should not form part of India.

SHRI V. K. DHAGE: That was their argument.

SHRIMATI LAKSHMI MENON: Wait, let me finish.

MR. CHAIRMAN: Don't be in a hurry; let her complete the answer.

to Questions

SHRIMATI LAKSHMI MENON: We took a stand in conformity with the dignity of a free Government and we did not accede to their request. Then the demonstrations took place *'iam* the 2nd of October onwards. There were many discussions between our High Commission and the Pakistan Government but we did not see any reason why we should agree to such a request. That was the cause of the demonstration.

SHRI H. C. MATHUR: May I know if a map of India had been removed recently from the premises of the State Bank of India?

SHRIMATI LAKSHMI MENON: That does not apse from this question.

SHRI H. C. MATHUR: The map of India showing Jammu and Kashmir was the cause of trouble there. May I know if a similar map was removed from the premises of the State Bank of India?

SHRIMATI LAKSHMI MENON: I do not know, Sir.

SHRI H. C. MATHUR: May I invite your attention to this fact, Sir, that this question has been answered on the floor of the other House only yesterday and yet. the Parliamentary Secretary pleads ignorance.

SHRI ANIL K. CHANDA: There was no such question. Of course, in answer to some other question, some reference was made. As a matter of fact, I believe, there is a question pending before the other House on this matter. If the hon. Member would put a question about the removal of the map from the State Bank of India premises, we shall certainly try to answer.

SHRI H. C. MATHUR: The question arises directly from this.

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SHRIMATI LAKSHMI MENON: No, it does not.

SHRI H. C. MATHUR: It has been the cause of trouble and I Ind that a similar map from the premises of the State Bank of India was removed. I would like to know the attitude of the Government in regard to these two matters. Are we not protesting against such things? I would like to know further as to how long that map had been in the premises of the State Bank of India and how is it that the objection has been raised only just now. Was it put there only recently? This is a very important thing and if you would look into the proceedings of the other House, you will find that a definite answer has been given that the map was removed.

SHRI ANIL K. CHANDA: I agree, Sir, that it is a very important matter. If a separate question is put, we shall supply all the information.

SHRI V. K. DHAGE: But the question is as to what was the reply given in the other House.

SHRIMATI LAKSHMI MENON: That does not arise from this question.

SHRI V. K. DHAGE: That need not require any notice.

## AMERICAN BUSINESSMEN VISITING INDIA

◆239. SHRI H. C. MATHUR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether the team of American businessmen which has come to India was invited by Government; and

(b) *it* so, whether this team has met the representatives of Govern ment?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) No, Sir. (b) The members of the team called on the Minister for Commerce and Industry and had a general discussion about the development of trade with India.

SHRI H. C. MATHUR: May I know, Sir, whethet these; members represent any particular group interest or they are a general team here?

SHRI D. P. KARMARKAR: They represent different interests connect ed with trade and indus'ry of the United States. If my friend is curious I will read the names. They are Mr. Emille Schnell Bacher, Mr. Prentiss M. Terry .....

MR. CHAIRMAN: Names won't matter. What are the interests of firms which they represent?

SHRI D. P. KARMARKAR: May I give all the details? It is about two pages.

MR. CHAIRMAN: Not all the details. Say whether they represent steel, coal, cotton, etc.

SHRI D. P. KARMARKAR: In fairness to the questioner I may say that these are the persons:

(1) Mr. Emille Schnell Bacher, Leader, career Government man and authority, international trade practices;

(2) Mr. Prentiss M. Terry, Deputy Leader, Field Office Manager at Large, U.S. Department of Commerce, Washington;

(3) Mr. Albert A. Sibbald, Import Manager, sears Roebuck, Chicago, Illinois;

(4) F. H. Von Mecklpnburg, President H. E. Botzow, Inc., New York firm importing coffee, alcohol, essential oils, etc.;

(5) Mr. Stuart James Hindle, general agent, American President Lines, Los Angeles, California; and